

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.129 - TP 106 of 2016 (CP 73 of 2015)

With

ITEM No.130 - Cont.A 1 of 2018

ITEM No.131 - MA 3 of 2018

**Proceedings under Section 397-398**

**IN THE MATTER OF:**

Bhavesh Narumalani

.....Applicant

V/s

Therm Flow Engineers Pvt Ltd & Ors

.....Respondent

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Devidas Narumalani, Authorised Representative

For the Respondent

: Ms. Prutha Bhavsar, Ld. Adv. for Ms. Natasha Dhruvan Shah, Ld. Adv.

**ORDER**

The matter stands adjourned to 15.05.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**